

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2603
ANSWERED ON:10.08.2010
LAW AND ORDER PROBLEM IN ASSAM
Chakravarty Smt. Bijoya

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports of law and order problem in North Cachar Hills district of Assam;
- (b) if so, the details thereof;
- (c) whether any investigation including by Central investigation agencies has been made in this regard;
- (d) if so, the details thereof; and
- (e) the steps taken by the Union Government to resolve the problem?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): The Government of Assam has informed that at present there is no law and order problem in North Cachar Hills (now Dima Hasao) District of Assam. However, an agitational programme has been taken up by an organization after renaming of the North Cachar Hills District of Assam as Dima Hasao District.

(c) & (d); National Investigating Agency (NIA) is inquiring into certain terrorist activities in the District. The Central Bureau of Investigation is also inquiring into the misappropriation of funds in the North Cachar Hills Autonomous Council.

(e): In order to deal with law and order problem in North Cachar Hills District of Assam, efforts of the State Governments are supplemented by the Central Government through various measures such as deployment of additional Central Security Forces including Army; sharing of intelligence, etc. Government has also initiated discussions with Dima Halam Daogah/Nunisa (DHD/N) group and Dima Halam Daogah/Joel (DHD/J) group.